

[श्री रामाक्षर शस्त्री]

कमोशनों में वृद्धि का अर्थ यह कदापि नहीं होना चाहिए कि राशन के दुकानों से मिलने वाली चीजों के मूल्य बढ़ा दिए जायें।

आशा है सरकार राशन के दुकानदारों को कमोशन बढ़ाने की मांग पर सहानुभूतिपूर्वक विचार करेगी।

(vi) ALTERNATIVE EMPLOYMENT FOR THE EMPLOYEES RETRENCHED FROM SALEM STEEL PLANT.

*SHRI C. PLANIAPPA (Salem): Under Rule 377 I wish to raise the following matter of urgent public importance.

The Hindustan Steel Construction Company Ltd., is a Central Government organisation. This organisation is engaged in erecting steel mills in many parts of our country and also in implementing allied projects. Particularly, in Bhilai, Bokaro, Kudremukh, Visakhapatnam, Salem, Madras etc. the work of the Hindustan Steel Construction Company is continuing. Similarly, this organisation is also engaged in construction work in Libya, Iraq and other countries.

The most unfortunate aspect of this organisation's work is that the workers are to fend for themselves immediately after the completion of a particular project by this company. This system of leaving the workers in the lurch should be stopped.

The Hindustan Steel Construction Company is getting work contracts in other places even before the work in a particular place is completed. In such cases the surplus workers in the project being completed should be taken over to the new projects. If that is done, then there will be no retrenchment of workers. New, news has come that there are reports that there

will be retrenchment of workers in Salem, Kudremukh, Madras and particularly in Salem. Under the labour laws of the country, those who have joined later must go first. But in Salem, there is a proposal to send all of them together. Should such large-scale retrenchment be allowed? Cannot H.S.C.L. find alternative avenues of employment for them in the new projects being undertaken? Should not the Ministry of Steel take interest in this matter and ensure that they are taken in the steel projects undertaken by H.S.C.L. elsewhere?

Though the finances may not permit the taking up the second phase of Salem Steel project, at least the work on the second Sensameer Mill should be started. The present salem project has not led to any appreciable benefit to the local people and they are not satisfied. The present cold rolling mill has given employment only to 1000 people. So, immediately the second Sensameer Mill should be constructed so that there is no large-scale retrenchment in Salem Steel Plant.

(vii) RELIEF MEASURES REQUIRED FOR THE INHABITANTS AND LIVE STOCK ENTRAPPED IN KARGIL AND LADAKH DISTRICTS DUE TO HEAVY SNOW FALL.

SHRI P. NAMGYAL (Ladakh): The untimely heavy snowfall in first week of November, 1981 in Ladakh regions has entrapped inhabitants and caught them unawares, resulting in early blockage of many roads in far-flung and remote villages of the districts of Kargil and Ladakh. Communications have been suspended, entire pasture lands of Changthang, areas bordering Tibet, and Zaskar areas are snow-covered, depriving survival of sheep, goats, horses, mules and other livestock, including Yaks of the nomadic tribes. The first information reports from these areas revealed that more than 5,000 heads of cattle, mostly young kid of sheep and goats, have perished due to starvation and cold. Several cases of frost bites to human